

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 25 of 2014 &
IA No. 233, 278 & 279 of 2014**

Dated : 21st August, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

**M/s SESA Sterlite Ltd. ...Appellant (s)
Versus.
Orissa Electricity Regulatory Commission & Anr. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Amit Kapur
Ms. Poonam
Mr. Akshat Jain
Counsel for the Respondent(s) : Mr. G. Umapathi for R-1
Mr. Rutwik Panda
Mr. Anshu Malik
Mr. Raj Kumar Mehta
Mr. Pradeep Misra for SLDC
Ms. Ishita C. Das Gupta for R-2**

ORDER

Post the matter for further hearing on **28.08.2014.**

**(Rakesh Nath)
Technical Member
ts/kt**

**(Justice M. Karpaga Vinayagam)
Chairperson**